


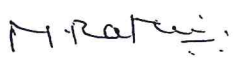
NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 11/09/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/16/ (IB)/2017
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD
UNDER SECTION : 433(e) (f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------------------|---|
| | | REPRESENTATION BY WHOM | |
| 1. | P. J. RISHIKESH | Counsel for Petitioner. |  |
| 2. | M. RATHINAKUMAR | DCS for Respondent |  |

ORDER

Counsel representing both the parties are present and submitted that the matter is settled between the parties. In this regard, they filed a joint memo of compromise signed by both the counsel. The same is taken on record. In view of the compromise entered into between the parties, the matter is closed.

**K Anantha Padmanabha Swamy
Member (Judicial)**

bc